

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA 2024/2015
this the 6th day of November, 2015

**Hon'ble Mr. V.Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Ms. Sushma Rani
D/o Gaje Singh
R/o House No.381, Gali No.7
Durga Puri Extension
Sau Foota Road
Shahdara
Delhi – 110 093
(Mob-09560913015)
Aged 31 years
Fresh Appointment Applicant

(By Advocate: Ms. Aarushi Aragwal for Shri Anuj Aggarwal)

Versus

1. Government of NCT of Delhi
Through the Chief Secretary
Secretariat, I.P.Estate
New Delhi – 110 002

2. Delhi Subordinate Services Selection Board (DSSSB)
Through its Secretary
FC-18, Institutional Area
Karkardooma
Delhi – 110 092

3. North Delhi Municipal Corporation (NDMC)
Through its Commissioner (North)
Dr.SPM Civic Centre
J.L.Nehru Marg
New Delhi – 110 002

4. South Delhi Municipal Corporation (SDMC)
Through its Commissioner (South)
23rd Floor
Civic Centre
Minto Road
New Delhi – 110 002

5. East Delhi Municipal Corporation (EDMC)
Through its Commissioner (East)
Udyog Sadan, 2nd Floor, Plot No.419
Patparganj Industrial Area
Delhi – 110 092Respondents

(By Advocate: Shri K.M.Singh for R-3 & 5
Ms. Kusum Sharma for R-4)

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar, Member (J)

The learned counsel for the applicant submits that the applicant has got the reliefs and hence seeks to withdraw the present OA, with liberty to file a fresh OA, if required in future. Accordingly, the OA is dismissed as withdrawn with liberty, as aforesaid.

(Shekhar Agarwal)
Member (A)

(V. Ajay Kumar)
Member (J)

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